

gested any re-adjustments in regard to the approved works of Minor Ports in Orissa at the meeting of representatives of State Governments held in June, 1954; and

(b) if so, their nature?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The following readjustments were proposed by the State Government and accepted by the Central Government:—

- (1) Reduction in the allotment for repairs to the lighthouse at Chandballi from Rs. 30,000 to Rs. 15,000.
- (2) Increase in the allotment for Survey of rivers and approaches to Chandballi from Rs. 10,000 to a sum not exceeding Rs. 1,00,000.
- (3) Surrender of the allotments of (a) Rs. 1,50,000 for repairs to the rivetments in the harbour limits of Chandballi and the construction of sheds for sailing craft and (b) Rs. 5,000 for the survey of backwater at Gopalpur.
- (4) Diversion of the saving resulting from the above to meet the cost of the investigations connected with the opening of a port at Paradip.

सुअर के बालों की किस्म निर्धारण

६३०. श्री राम शरण : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि सरकार ने सुअर के बालों की किस्म-निर्धारण करना किस प्रकार अनिवार्य कर दिया है और इसमें कहाँ तक सफलता प्राप्त हुई है ?

कृषि मंत्री (डा० बी० एस्० बंसमल) : सुअर के बालों का वर्गीकरण केबल निर्यात के लिए अनिवार्य बना दिया गया है। यह समुद्र तटों

अधीनियम, १९४९ की धारा १६ के अन्तर्गत सुअर के बालों के निर्यात पर प्रतिबन्ध लगा कर किया गया है जब तक कि ये कृषि उपज (वर्गीकरण तथा चिन्हन) अधीनियम, १९३७ के अन्तर्गत बनाए हुए सुअर के बालों के वर्गीकरण तथा चिन्हन नियमावली १९५०, के अनुसार वर्गीकृत न किए गए हों तथा भारत सरकार के कृषि हाट व्यवस्था सलाहकार या अन्य किसी अधिकृत अधिकारी द्वारा इस विषय में प्रमाणित किया गया हो। लन्दन के दलालों ने अपना सन्तोष प्रकट किया है तथा उन की सर्व सम्मति से यह राय है कि एगमार्क वर्गीकरण से बहुत सुधार हुआ है।

FRUIT PRESERVATION INDUSTRY

931. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of orange gardens in the Jampui Hills, Tripura;

(b) whether there is any industry for preparing juice and syrups from oranges in Tripura; and

(c) whether Government propose to set up any such industry there?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The approximate area under orange cultivation is 2,522 acres with nearly 12,36,500 plants.

(b) No.

(c) The possibility of starting a fruit canning industry is being examined.

SETTLEMENT OF SCHEDULED TRIBES

932. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a number of Scheduled Tribes of Jampui Hills of Tripura have applied for settlement on land and paid *Nazaranas*;

(b) whether it is a fact that these people have not so far been settled; and